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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2016
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	A.M. SRIDHARAN Murali Krishnan	Murali Krishnan for R1, R4	B. J. for for Murali Krishnan
	R AM ALINGAM. VA	COUNSEL FOR R2, R3 & R5	R. A.
	A.M. Sridharan	Counsel for Petitioner	Audhar

ORDER

Counsel for both the parties are present. Counsel for R1 and R4 filed counter
and he is directed ^{to} furnish copy of the counter to the other side. Matter is
adjourned for hearing further submissions. Put up on 08.10.2018.

Sd/-

(S VIJAYARAGHAVAN)
Member (Technical)

Sd/-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)